

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 17-08-2018

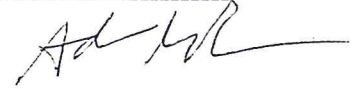
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/179/IB/2018  
NAME OF THE PETITIONER : SSA & COMPANY  
NAME OF THE RESPONDENT : FLORIND SHOES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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BFS LEGAL

FOR RESPONDENT



ORDER

Counsel for petitioner was called absent. Counsel for respondent present and submitted that the counsel for petitioner informed him that he is unable to attend this Tribunal today due to personal inconvenience and he prayed for time to make submissions. At request, time is enlarged for making submissions. Put up on 20.08.2018.

<sup>-54-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-54-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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